

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6535
ANSWERED ON:07.05.2003
CONSTRUCTION OF BY-PASSES
DUKHA BHAGAT;RAM TAHAL CHOUDHARY

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the rules framed for constructing by-passes;
- (b) the names of the cities in regard to which the proposals to construct by-passes have been received from Members of Parliament during the last two years;
- (c) the number of the proposals out of them approved by the Government;
- (d) the reasons for not constructing by-pass in Ranchi; and
- (e) the efforts made by the Government towards construction of by-pass in Ranchi during the last two years?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETD KHANDURI)

- a) The construction of bypasses is decided on techno-economic consideration of the proposal.
- b) During the last two years, proposals for the construction of bypasses for the following cities/towns were received from Members of Parliament:-
 1. Akkamapet,
 2. Ambur,
 3. Angamaly,
 4. Anjar,
 5. Balarampuram,
 6. Bareilly,
 7. Bhimavaram,
 8. Binllaur,
 9. Channarayapatna ,
 10. Chittorgarh,
 11. Choubepur,
 12. Dharmapuri.,
 13. Dubad Nagar Pachayat,
 14. Erode,
 15. Gangajal Ghat,
 16. Ghazipur,
 17. Godhra,
 18. Gorakhpur,
 19. Govinapur and Makrampur,
 20. Guna,
 21. Hospet,
 22. Islampur,
 23. Kanpur,
 24. Katni,
 25. Keonjhargarh Town,
 26. Kini Village,
 27. Kodad,

28. Kota,
29. Kothamangalam,
30. Madnapalle,
31. Mangalgi out-skirt to Bhangoor Border,
32. Mimbahera,
33. Modi Nagar,
34. Moodabidri,
35. Muvathupuzha,
36. Nagaon,
37. Nagpur,
38. Najibabad,
39. Nawarangpur Town,
40. Needamagalam.
41. Orai,
42. Panagarh,
43. Ranchi,
44. Rasipuram,
45. Rewa,
46. Rohtak (Northern Bypass),
47. Sakleshpur,
48. Sankagiri,
49. Sankeshwar Town,
50. Shajapur,
51. Shivrajapur,
52. Silchar,
53. Sumerpur,
54. Tadepalligudem,
55. Thipunithura,
56. Tiptur,
57. Uttariपुरa.

(c) Out of the above, bypasses in respect of 23 cities have been considered based on traffic needs, inter-se priority and availability of resources.

(d) & (e) The Ministry has sanctioned an estimate amounting to Rs. 45.00 lakhs in March, 2001 for preparation of the Detailed Project Report for the construction of Ranchi Bypass. The survey and investigation work is in progress.